

**12.00 Noon**

**PAPERS LAID ON THE TABLE**

- I. Report and Accounts (1999-2000) of the National Projects Construction Corporation Limited, New Delhi and related papers.**
- II. Report and Accounts (1999-2000) of the Betwa River Board, Jhansi and related papers.**

THE MINISTER OF WATER RESOURCES (SHRI ARJUN CHARAN SETHI) : Sir, I lay on the Table -

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) Forty-third Annual Report and Accounts of the National Projects Construction Corporation Limited, New Delhi, for the year 1999-2000, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above, (Placed in Library, See No, L.T.- 3580/01]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 15 of Betwa River Board Act, 1976:-

- (a) Annual Report and Accounts of the Betwa River Board, Jhansi, for the year 1999-2000, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.- 3581/01]

**Notifications of the Ministry of Coal**

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SYED SHAHNAWAZ HUSSAIN) : Sir, I lay on the Table